

High Court of Karnataka
Bengaluru,
Dated: 20th February 2018

NOTIFICATION NO. HCKB - 32 / 2018

The Division Bench consisting of Hon'ble Mr. Justice B. Sreenivase Gowda and Hon'ble Mr. Justice G. Narendar will sit in Court Hall No. 3 at 10.30 AM on Wednesday the 21st February 2018 and take up matters as shown in the cause list issued separately.

After completion of the work of the Division Bench referred to above, Their Lordships will take up assigned matters.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.